

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

EXCISE Appeal No. 11294 of 2014-DB

[Arising Out Of OIA-RJT-EXCUS-000-APP-478-13-14 Dated 31/10/2013 Passed By
Commissioner of Central Excise, Customs and Service Tax-RAJKOT]

Amardeep Exports

Plot No. 414 & 417, Gidc,
Phase-II, Dared,
Jamnagar, Gujarat.

.... Appellant

VERSUS

C.C.E. & S.T.-Rajkot

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot,Gujarat-360001

...Respondent

APPEARANCE :

Shri R Subramanya, Advocate for the Appellant

Shri Anoop Kumar Mudvel, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 16.10.2023

DATE OF DECISION: 30.01.2024

The appeal is disposed of. For order, see order of date in Custom Appeal
No. 13282 of 2013.

**RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Arpita